

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI**  
**MEMORANDUM OF APPLICATION**  
**(Under Section 18(1) read with Sections 16 (h) of National Green Tribunal**  
**Act, 2010)**  
**Appeal No.14 of 2022**

M. Yuvadeeban

...Appellant

Vs.

Department of Fisheries & 2 Ors.

...Respondents

**FILE C**

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//True copies of their respective originals//

Dated this the 4<sup>th</sup> day of March, 2022



Through

A. Yogeshwaran  
Counsel for Appellant  
M1, Vadhula, Brindavan Street,  
Mylapore, Chennai - 4

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**AFFIDAVIT FILED BY THE APPELLANT M. YUVADEEBAN**

I, M. Yuvadeeban s/o Margaret Lawrence, aged about 26 years, residing at B2, Ramaniyam Marvel, Seshadripuram, 1st main road, Velacherry, Chennai 42, do hereby solemnly affirm and sincerely state as follows:

1. I am the Appellant herein and am aware of the facts and circumstances of the case and am competent to affirm to the contents of this affidavit.
2. I submit that the project site is a biodiverse area and home to several important and protected species of fauna. Photos of the biodiversity found at the project site along with their descriptions have been filed. I state that the lake and estuary is a declared Important bird and biodiversity area by 'Birdlife International' under criteria A1 and A4 - which means that it has a high diversity and congregation of 'Globally threatened species' (A1) and it hosts more than 1% of global population/biogeographic region of several species (A4). The project site is also an Important Coastal and Marine Biodiversity Areas (ICMBA) declared by Wildlife Institute of India
3. I submit that prior Consent to Establish from TNPCB is mandatory for establishment of the present project, post obtaining the EC but the same has not been obtained. I state that a perusal of the TNPCB website since the month of November, 2021, when the EC was obtained evidences that no application for

Consent to Establish was submitted by the PP till date, despite them commencing and progressing speedily with the construction of the proposed harbours.

4. The Yediyanthittu estuary mouth was visited this morning (i.e 04.03.2022) and it was noticed that the project proponent has dumped rocks and fill material at the mouth of the estuary and has extended the roads being laid. In fact neither the EIA Report nor the EC deals with the construction of roads on the beach and the closing of the estuary mouth and laying RCC pipes. Unless the PP is injuncted forthwith from proceeding from proceeding with its activities, serious irreversible damage would be caused to an extremely sensitive, biodiverse and ecologically significant area.

It is therefore prayed that this Hon'ble Tribunal be pleased to consider the above submissions and pass necessary orders as deemed fit proper and necessary in the facts and circumstances of the case.

Solemnly affirmed and signed his  
Name this the 4<sup>th</sup> day of March, 2022  
At Chennai

BEFORE ME  
  
ADVOCATE : CHENNAI



Picture Description: *Avicennia* mangroves at the project site make it a CRZ 1A area. You find the tidal flats here teeming with fiddler crabs, waders, polychaetes and other benthic life



Picture Description: Girdled horns snails in their hundreds at the estuary mouth indicate that these are biologically active mudflats, along with the hundreds of shorebirds you see at the site



Picture Description: Gulls and Terns in the winter months can be seen in their thousands, scattered across the estuary and creek. The sand bar is a common place they congregate at and roost.



Picture Description: Knobbed Seastar found at project site



Picture Description: Oyster reefs are vast in the subtidal areas of Kaliveli creek, they are ecological architects and host a number of benthic species. A lot of inland fishers and hand pickers are dependent on them as well.



Picture Description: Whiskered terns - migratory species of tern which travels from Central Asia/Russia to Kaliveli. It is among dozens of other species found here which are long distance migrants, protected under the Bonn Convention which India is signatory to.



Picture Description: Shorebird flock at the Kaluveli estuary

## Kaliveli Tank and Yeduyanthittu estuary

IN267

Summary (<http://datazone.birdlife.org/site/factsheet/kaliveli-tank-and-yeduyanthittu-estuary-iba-india>)

Text account (<http://datazone.birdlife.org/site/factsheet/kaliveli-tank-and-yeduyanthittu-estuary-iba-india/text>)

Data table and detailed info (<http://datazone.birdlife.org/site/factsheet/kaliveli-tank-and-yeduyanthittu-estuary-iba-india/details>)

Map (<http://datazone.birdlife.org/site/factsheet/kaliveli-tank-and-yeduyanthittu-estuary-iba-india/map>)

Reference and further resources (<http://datazone.birdlife.org/site/factsheet/kaliveli-tank-and-yeduyanthittu-estuary-iba-india/refs>)

Select View ▾

Current view: summary

Country/territory: India (<http://datazone.birdlife.org/country/india>)

Bombay Natural History Society

IBA Criteria met: A1, A4i, A4iii (2004)

For more information about IBA criteria please click here (<http://datazone.birdlife.org/site/ibacriteria>)



(<http://www.birdlife.org/asia/partners/india-bombay-natural-history-society-bnhs>)

Area: 7,500 ha

#### Most recent IBA monitoring assessment

Year of assessment	Threat score (pressure)	Condition score (state)	Action score (response)
2012	low	not assessed	negligible

For more information about IBA monitoring please click here



#### Site description

Kaliveli Tank is a semi-permanent, fresh to brackish water lagoon, which empties into the sea through a narrow channel connecting the tank with the Yedayanthittu Estuary to the northeast. The water level in the tank fluctuates according to precipitation; the tank reaches its maximum extent at the end of the Northeast Monsoon, and in years of low rainfall, dries out completely for a few months during the summer. At such times, the encroachment of paddy fields reduces the size of the tank by as much as one third. The average depth of water at the end of the monsoon is about 1 m, and the maximum after heavy rainfall, about 2 m. By the end of the monsoon, the lagoon is normally full of fresh water, from the run-off from neighbouring farmland. Subsequently, as the inflow of fresh water diminishes, there is some inflow of seawater from the estuary, and the lagoon becomes brackish, particularly at its northern end. The lagoon is occasionally flooded by seawater during cyclonic disturbances (Scott 1989). Yedayanthittu estuary lies about 3 km to the northeast of the tank. This estuary has large areas of inter-tidal mudflats, but only tiny relics of the once extensive mangrove forests now remain. There are some 500 ha of saltpans alongside the estuary immediately to the north of the Marakkanam road bridge across the channel from Kaliveli Tank. Until about 25 years ago, the entire region was heavily forested, but almost all the forest has been cleared, and the tank and estuary are now surrounded by cultivation and scrubby thorn woodland. There are some low sand dunes by the channel linking the tank to the estuary. The Kaliveli watershed extends from Auroville Plateau south for about 30 km and has an area of approximately 25,000 ha (Scott 1989). These sites have a wide variety of sedges and grasses, interspersed with barren sandy areas and muddy margins. As the lake fills with fresh water in November, numerous aquatic plants germinate. Amongst the many species of algae in the brackish areas, *Enteromorpha intestinalis* is particularly common. There are extensive reed beds and sedges in the less saline areas. A few straggly mangrove bushes are all that remain of what must once have been a large mangrove forest (Pieter 1987). The wetlands are situated amidst agricultural land and arid thorn scrub.

#### Key biodiversity

**AVIFAUNA:** The Tank and the estuary are extremely important staging and wintering areas for a wide variety of migratory waterfowl (Pieter 1987, Scott 1989). Pieter (1987) has recorded 105 species of water and land birds, while Perennou (1987) noted 78 species of waterfowl, including 13 species of Anatidae and 30 species of shorebirds. The area regularly holds over 30,000 ducks in winter; and 20,000-40,000 shorebirds and 20,000-50,000 terns during the migration period. Pieter (1987) noted about 40,000 birds in the Tank, and another 20,000 in the estuary. Although the number of species is consistent during this period, the species populations do fluctuate. It is assumed that there is a continuous movement of various species between Point Calimere, Vedanthangal (both IBAs) and the Kaliveli Tank (Pieter 1987). In March and April, as the water level recedes, the lagoon attracts large congregations of pelicans, herons, egrets, storks and ibises. Spot-billed Pelican *Pelecanus philippensis* is a regular visitor in flocks of 30-200 individuals, and Greater Flamingo *Phoenicopterus ruber* sometimes occurs in very large numbers. The first flock of Greater Flamingo usually arrives in late November or early December, and numbers build up to a peak of 6,000-7,000 in March and April. In 1987-88, 200 Spotbilled Pelican (1% threshold is 40: Wetlands International 2002), 50,000 shorebirds, 30 Ruddy Shelduck *Tadorna ferruginea*, 1,000 Asian Openbill *Anastomus oscitans*, 3,500 Red-crested Pochard *Netta rufina*, and some shorebirds like Little Stint *Calidris minuta* (4,000-5,000; 1% threshold is 2,000: Wetlands International, 2002), Curlew Sandpiper *Calidris ferruginea* (350), Lesser Sand Plover *Charadrius mongolus*: (280) were reported by Scott (1989). Perennou (1989) found three Greater Spotted Eagle *Aquila clanga* spending the whole winter in 1986-87 in Kaliveli. Their present status is not known. This site easily qualifies A4i (1% of biogeographic population) and A4iii (= 20,000 waterbirds) criteria. By the presence of globally threatened and many Near Threatened species, it also qualifies A1 (Threatened Species) criteria.

**OTHER KEY FAUNA:** The area was formerly heavily forested but now only fragments remain. An 18th century stone inscription found close to the tank showed a king hunting elephants in the surrounding forests! Now, only a few Golden Jackal *Canis aureus* and Black-naped Hare *Lepus nigricollis* remain.

#### Acknowledgements

Key contributors: M. Krishnan, Craig Robson and C. Perennou.

**Recommended citation**

BirdLife International (2022) Important Bird Areas factsheet: Kaliveli Tank and Yeduyanthittu estuary. Downloaded from <http://www.birdlife.org> (<http://www.birdlife.org>) on 04/03/2022.

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### Why apply criteria

The selection of Important Bird and Biodiversity Areas (IBAs) is achieved through the application of quantitative ornithological criteria, grounded in up-to-date knowledge of the sizes and trends of bird populations. The criteria ensure that the sites selected as IBAs have true significance for the international conservation of bird populations, and provide a common currency that all IBAs adhere to, thus creating consistency among, and enabling comparability between, sites at national, continental and global levels.

It is crucial to understand why a site is important, and to do this it is necessary to evaluate its international significance in terms of the presence and abundance of species that occur there, year round or seasonally. Historically, IBA site selection criteria were developed at the global level and for some regions at sub-global levels, including region (Europe and Middle East) and sub-region (European Union, South Africa and the Caribbean). These criteria were recently revised in consultation with our Regional Coordinators, and adopted in 2020. The following pages provide a summary of these revised IBA criteria.

A main aim of the IBA Programme of BirdLife International is to secure the long-term conservation of sites that are of significant importance for birds and biodiversity. The provision of robust bird data and the application of scientific criteria to identify IBA trigger species are essential for the identification of IBAs. Ongoing and regular up-dates permit not only the assessment of changes in species' numbers but also an examination of how these changes impact on the overall importance of the site. Together with the implementation of the IBA Monitoring Protocol that assesses the state, the extent of pressures and the responses implemented (arising actions, management etc.), help to interpret these changes and to guide the management and conservation of the area.

There are more than 13,000 IBAs identified so far through the application of the IBA criteria and this information is stored in the World Database of Key Biodiversity Areas (WDKBA) and is available on the BirdLife Data Zone (<http://datazone.birdlife.org/site/search>) and on the Key Biodiversity Areas Website (<http://www.keybiodiversityareas.org/home>). The more specific, quantitative and comprehensive is the information available on IBAs, with links showing the fulfilment of obligations laid out in various international conventions, the stronger is the case for protection. To this end, the criteria build upon existing international legal instruments such as the EC Birds Directive, which obliges the designation of Special Protection Areas in the European Union, and the Ramsar Convention under which contracting parties must designate at least one Ramsar Site (wetland of international importance) in their territory. IBAs form a subset of Key Biodiversity Areas (KBAs) that have been embedded in various international agreements and safeguard mechanisms and serve as indicators for the biodiversity policy framework of the Convention on Biological Diversity (CBD) and the Sustainable Development Goals (SDGs).

Click on any of the pages below to review the more detailed descriptions of the relevant IBA criteria. Detailed guidelines can be downloaded here ([http://datazone.birdlife.org/userfiles/images/Guidelines%20for the application of the IBA criteria\\_final approved version\\_July2020.pdf](http://datazone.birdlife.org/userfiles/images/Guidelines%20for%20the%20application%20of%20the%20IBA%20criteria_final%20approved%20version_July2020.pdf)).

- Global IBA Criteria (<http://datazone.birdlife.org/site/ibacritglob>)
- Regional IBA Criteria (<http://datazone.birdlife.org/site/ibacritreg>)
- Sub-regional IBA Criteria (<http://datazone.birdlife.org/site/ibacritsubreg>)

Global IBA Criteria

**A1. Globally threatened species**

**Criterion:** The site is known or thought regularly to hold significant numbers of a globally threatened species.

**Notes:** The site qualifies if it is known, estimated or thought to hold a population of a species categorized by the IUCN Red List as Critically Endangered, Endangered or Vulnerable. Specific thresholds are set for species within each of the threat categories that need to be exceeded at a particular IBA. The list of globally threatened species is maintained and updated annually for IUCN by BirdLife International ([www.birdlife.org/datazone/species](http://www.birdlife.org/datazone/species)).

**A2. Restricted-range species**

**Criterion:** The site is known or thought to hold a significant population of at least two range-restricted species.

**Notes:** Restricted-range bird species are those having a global range size less than or equal to 50,000 km<sup>2</sup>. 'Significant population': it is recommended that site-level populations of at least two restricted-range species should be equal to or exceed 1% of their global population. This criterion can be applied to species both within their breeding and non-breeding ranges.

**A3. Biome-restricted species**

**Criterion:** The site is known or thought to hold a significant component of the group of species whose distributions are largely or wholly confined to one biome-realm

**Notes:** Bioregion-restricted assemblages are groups of species with largely shared distributions which occur (breed) mostly or entirely within all or part of a particular bioregion. Bioregions are defined by the WWF classification of biome-realms. Many biome-realms hold large numbers of species restricted to them, often across a variety of different habitat types; networks of sites must be chosen to ensure, as far as possible, adequate representation of all relevant species. In data-poor areas, knowledge of the quality and representativeness of the habitat types within sites alongside incomplete knowledge of the presence of bioregion-restricted species can be used to inform site selection. Many biome-realms cross political boundaries; where this is so, national networks of sites are selected to ensure that all relevant species in each country are adequately represented in IBAs. Thus biome-realms require that the networks of sites take account of both the geographical spread of the biome-realm and the political boundaries that cross them, as appropriate. Under 'significant component' it is recommended to use 30% of the number of bioregion-restricted species within a biome-realm within a country or five bioregion-restricted species, whichever is greatest.

**A4. Congregations**

**Criterion:** The site is known or thought to hold congregations of ≥1% of the global population of one or more species on a regular or predictable basis.

**Notes:** Sites can qualify whether thresholds are exceeded simultaneously or cumulatively, within a limited period. In this way, the criterion covers situations where a rapid turnover of birds takes place (including, for example, for migratory land birds).

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# TAMIL NADU POLLUTION CONTROL BOARD

## PROCEDURE FOR OBTAINING CONSENT

### PROCEDURES FOR OBTAINING CONSENT OF THE TAMIL NADU POLLUTION CONTROL BOARD AND LIST OF DOCUMENTS TO BE ATTACHED

#### Consent to Establish

Consent of the Board has to be obtained for both establishment and operation of the industry (new and existing industries), as required under the provisions of the Water / Air Acts. The industries which commissioned before 27.2.1982 are considered as existing industries and the industries which have commissioned on or after 27.2.1982 are considered as new industries.

1. The Tamil Nadu Pollution Control Board enforces the Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended and the Environment (protection) Act, 1986. Under the Water (P&CP) Act, 1974 as amended and under the Air (P&CP) Act, 1981 as amended, the industries have to obtain the consent of the Board for the establishment and operation of the industry.

As per section 25 of the Water (P&CP) Act, 1974 as amended, no person shall without the previous consent of the State Board, establish or take any steps to establish any industrial plant or process or any treatment and disposal system or any extension or addition thereto which is likely to discharge sewage or trade effluent into any stream or well or sewer or on land. As per sub Section 2 of Section 25 of the said Act, an application for consent of the State Board under sub Section (1) shall be made in such form containing such particulars and shall be accompanied by such fees as may be prescribed.

Also as per Section 21 of the Air (P & CP) Act, 1981 as amended, no person shall without the previous consent of the State Board, operate any industrial plant for the purpose of any industry in an Air Pollution Control area. (The Govt. of Tamil Nadu vide GO Ms. No.4 Environment Control Dept. dt. 28.09.1983 declared the

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entire area within the state of Tamil Nadu as air pollution Control area). As per Sub Section (2) of Section 21 of the said Act, an application for consent of the State Board under Sub Section (1) shall be accompanied by such fees as may be prescribed and shall be made in the prescribed form and shall contain the particulars of the industrial plant and such other particulars as may be prescribed.

2. **The project proponent shall apply for consent only through Online Consent Management & Monitoring System (OCMMS).** Application will not be received by offline. Web portal for online consent application is **tnocmms.nic.in** OCMMS is a web based generic application software package for automating the workflow associated with Consent Management and Monitoring which is one of the basic functions of the TNPCB. This system allows the industries for online submission of application for Consent to Establish, Consent to Operate, Renewal of Consents, uploading of documents, online payment of consent fee, online submission of clarification and for knowing the status of application. In order to help the project proponent on filing of application through OCMMS, TNPCB operates Care Centre in all the District Offices.

3. After submission of application in complete shape, it will be processed and site will be inspected by the officers of TNPCB. Thereafter, the subject will be placed before the respective Committee and decision will be taken. The applications which are in complete shape will be cleared and consent for establishment will be issued for a validity period of five years for non-EC cases and seven years for EC attracting cases.

4. If the project proponent is not able to complete the establishment of the project within stipulated years, then he/she has to apply for CTE one month before the expiry of CTE to the concerned District Officer. CTE will be issued after field inspection by the concerned Officer.

5. As per EIA Notification 2006, 38 categories of industries have to obtain Environmental Clearance from Ministry of Environment, Forests & Climate Change, Government of India / State Environmental Impact Assessment Authority, as the case may be. TNPCB will issue consent for establishment to the projects which attracts EIA notification 2006, only on receipt of environment clearance from MOEF&CC/SEIAA and after satisfying the siting criteria and all other requirements.

6. In case of Projects which are covered under Coastal Regulation Zone Notification, 2011, Clearance shall be obtained from Coastal Zone Management Authority, before applying for Consent of Tamil Nadu Pollution Control Board. District Environmental Engineer, TNPCB is the convener of the District Coastal Zone Management Committee.

**Consent to Establish validity period** shall be as follows:

Projects	Validity Period
All EIA Projects	7 Years (1 Fee)
All Non-EIA Projects	5 Years (1 Fee)

All the Consent to Establish order will be issued with validity date ending 31<sup>st</sup> March

#### **Consent to Operate**

The Industries have to apply for the consent of the Board for operation of the industry two months in advance of the commissioning of the operation. The application shall be submitted through **OCMMS**. The District Officer will inspect the industry to verify whether all the conditions imposed in the consent for establishment have been complied with. The above report will be scrutinized and consent for operation will be granted. All the Consent to Operate orders will be issued with validity date ending 31<sup>st</sup> March

#### **Time Limit for Processing Application by TNPCB**

TNPCB prescribed time limit for processing of the applications received for issue of consent to establish, consent to operate, renewal of consent, consent for expansion activity, amendment, extension of consent, authorization under Bio-Medical Waste Rules, Hazardous Waste rules, Municipal Solid Waste Rules, E-Waste Rules, Plastic Waste Rules etc., as detailed below:

Sl.No.	Category / Classification	Time Limit Prescribed for processing in days
1	Red / Large	45
2	Red / Medium	45
3	Red / Small	30
4	Orange / Large	30
5	Orange / Medium	30
6	Orange / Small	30

Sl.No.	Category / Classification	Time Limit Prescribed for processing in days
7	Green / Large	30
8	Green / Medium	30
9	Green / Small	30
10	Industries attracting EIA / CRZ Notification	45
11	Hazardous Waste Authorization	45
12	Bio-Medical Waste Authorization	45
13	Municipal Solid Waste Authorization	45
14	E-Waste Authorization	45
15	Plastic Waste Registration	45

### Inspection Procedure

TNPCB issued the following procedure for inspection

1. Notice of inspection to the responsible person/occupier of the premises shall be served before the actual inspection of the premises.
2. Then in the presence of the responsible person/occupier of the premises the inspecting officer shall visit the industry site and surroundings to collect all the information as required in the prescribed inspection report.
3. In case of Green site industry importance shall be given to the following details:
  - a. Location and details of water bodies
  - b. Location and details of habitations
  - c. Location and details of other industries
  - d. Location and details of roadways
4. In case of existing industries importance shall be given to the following details:
  - a) All manufacturing process operations right from the raw materials receipt to product dispatch.
  - b) Records and log books used for accounting the raw materials, by/intermediate products and products quantities.
  - c) Sources, treatment and consumption locations of fresh water and related records and log books.
  - d) The sources of generation of wastewater and air emission, their

treatment/control and disposal activities and related records and log books.

- e) The sources of generation of Hazardous and Non – Hazardous Solid Waste, their storage, treatment and disposal activities and related records and log books.
  - f) Log book of the readings of flow meters fixed at various locations in water and wastewater pipelines.
  - g) Log book of the readings of energy meters used for the purpose of water drawl and usage, wastewater treatment and disposal, solid and hazardous waste management and air pollution control.
5. During the inspection of the industry the inspecting officer also collect samples of wastewater, hazardous waste and ground/surface water, depending upon the requirement. In case of legal sample, the procedure available in the Water (P&CP) Act shall be followed.
  6. Also the inspecting officer shall inform the non-compliance/violations orally and record them in the log book maintained by the industry.
  7. After the inspection the inspecting officer shall prepare an inspection report in the prescribed format and submit it to the appropriate authorities along with the non-compliances observed if any and recommendations for taking further action.
  8. Based on the inspection report the appropriate authority will issue consent/authorization or instructions/show cause notice for the non-compliances/violations observed if any, along with the corrective actions to be taken with time limit as the case may be, in writing, to the industry.

#### **Appeal before the Appellate Authority**

As per section 28 of the Water (P&CP) Act, 1974, any person aggrieved by an order made by the Tamil Nadu Pollution Control Board under section 25, section 26 or section 27 of the Water Act may, within thirty days from the date on which the order is communicated to him, prefer an appeal to Appellate Authority. Similarly, as per section 31 of the Air (P&CP) Act, 1981, any person aggrieved by an order made by the Tamil Nadu Pollution Control Board under the Air Act, may, within thirty days from the date on which the order is communicated to him, prefer an appeal to

Appellate Authority.

### **PROCEDURES FOR OBTAINING RENEWAL CONSENT**

Red category industries have to get the consent renewal annually. Orange category industries have to get the consent renewal annually till the Effluent Treatment Plant & Air Pollution Control measures are operated satisfactorily and there after once in two years. Green category industries have to get the consent renewal once in two years. Application for renewal has to be made sixty days prior to the date of expiry of the consent order to the District Officer along with appropriate consent fee. The District Officer will inspect the industry and submit report. Renewal of consent will be granted only after satisfactory compliance of all the conditions imposed in previous consent order.

**Consent to Operate (Renewal)** will also be issued with validity period for Red / Orange / Green category industries for 5 / 10 / 14 Years respectively on remittance of total consent fee for the entire period in advance Or else the validity period of consent to operate (Renewal) will be restricted accordingly to the number of fees remitted.

#### **Validity Period for Renewal Consent**

As per Board vide B.P. Ms No.5 dt.2.8.2016 all the Consent to Establish, Consent to Operate and renewal consent orders will be issued with validity date ending 31st March.

Sd/xxxx  
Member Secretary

श्री. अ. २. १००४१११  
५/३/१७  
For Member Secretary



The Pollution Control Board has been established as a regulatory authority for implementing various pollution control laws. The board is committed to provide pollution free environment to the people of state. The Board has undertaken various studies of underground water, solid and air to take remedial steps to control pollution.

Send us your **feedback** and suggestions



### Search Granted Application

From Date :

03/03/2022

To Date :

03/03/2022

Dealing Group:

None

Search

Print

SI. No.	Application No.	Industry Name	Application Type	Application Date	Granted Date	Application For	Certificate For	Consent Order
1.	40555417	NILPETER INDIA PVT LIMITED	CTO	31-01-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
2.	43675598	DATA PATTERNS (INDIA) LIMITED	CTO	25-02-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
3.	43112700	M/S PAR BIOSCIENCES PVT LTD.,	CTO	03-02-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
4.	39276786	DIGITAL LEATHERS	CTO	10-02-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
5.	42719090	TTK HEALTHCARE LTD ORTHO DIVISION, PLANT-II	CTO	17-02-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
6.	42530877	TTK HEALTHCARE LIMITED	CTO	17-01-2022	02-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
7.	39135741	CASA GRANDE AXIOM PRIVATE LIMITED	CTE	14-09-2021	01-03-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
				15-02-	01-03-	Air &		View Air Consent Order /

8.	43241671	RAINDEW HOSPITAL	CTO	2022	2022	Water	reNew	View Water Consent Order
9.	42734009	C. KALYANAM & CO	CTO	03-01-2022	01-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
10.	43403814	M.S.ENTERPRISES	CTE	18-02-2022	01-03-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
11.	43571762	PROVENTUS LIFE SCIENCES PRIVATE LIMITED	CTO	18-02-2022	01-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
12.	42898691	AARKAY PACKAGING INDUSTRIES	CTO	12-01-2022	01-03-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
13.	42988732	KENCES CONSTRUCTIONS PRIVATE LIMITED-KENCES RESORT	CTO	22-02-2022	26-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
14.	43123019	NATESAN PRECISION COMPONENTS PVT LTD.,	CTO	21-02-2022	25-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
15.	42957419	RADOLABS PVT LTD	CTO	28-01-2022	25-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
16.	42515967	GIDEON AUTOMOTIVE INDUSTRIES	CTO	20-01-2022	25-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
17.	42617747	KUN MOTOR COMPANY PVT LTD	CTO	05-01-2022	25-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
18.	40903817	TAMPCOL	CTO	02-09-2021	25-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
19.	38508223	AVINASH INDUSTRIES	CTO	18-01-2022	25-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
20.	42689293	SRI T S SANTHANAM CENTRE FOR ELDERLY CARE UNIT OF SCARF	CTO	07-01-2022	25-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
21.	40434626	SNJ DISTILLERS PVT LTD.,	CTO	03-01-	22-02-	Air &	reNew	View Air Consent Order / View

		(CARTON BOARD & PRINTERS)		2022	2022	Water		Water Consent Order
22.	30893430	M/S CASA GRANDE CIVIL ENGINEERING PRIVATE LIMITED & M/S CASAGRAND BUILDER PVT LTD	CTE	16-05-2020	22-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
23.	43236137	BHARATH INDUSTRIAL GASES	CTO	05-02-2022	21-02-2022	Air & Water	afterCTE	View Air Consent Order / View Water Consent Order
24.	43244956	SRI BHARATH GASES	CTO	14-02-2022	21-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
25.	34190953	ACCUMETRIC SILICONES PRIVATE LIMITED	CTO	09-12-2020	20-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
26.	43373890	VENYA INTERNATIONAL	CTO	10-02-2022	20-02-2022	Air & Water	afterCTE	View Air Consent Order / View Water Consent Order
27.	42755341	MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED	CTE	20-01-2022	20-02-2022	Air & Water	expansion	View Air Consent Order / View Water Consent Order
28.	42310649	AV THOMAS LEATHER AND ALLIED PRODUCTS PRIVATE LTD	CTO	15-12-2021	20-02-2022	Air & Water	expansion	View Air Consent Order / View Water Consent Order
29.	43030249	MAYAJAAL ENTERTAINMENT LIMITED	CTO	21-01-2022	20-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
30.	42415726	VAYUSHRI HOSPITALS PRIVATE LIMITED	CTO	22-01-2022	20-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
31.	43493757	DHANWANTRALAYA AYURVEDA SPECIALITY HOSPITAL	CTO	17-02-2022	20-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
32.	41682611	SUSRUTHA INTEGRATED FERTILITY MATERNITY AND SURGICAL CENTRE A UNIT OF DHANWANTRALAYA AYURVEDA HOSPITAL	CTO	24-12-2021	20-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
33.	43558759	JEPPIAAR READYMIX CONCRETE PRIVATE LIMITED (BLUE METAL)	CTO	18-02-2022	18-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
34.	43575593	AKT (M-SAND)	CTO	18-02-2022	18-02-2022	Air & Water	direct	View Air Consent Order / View

								Water Consent Order
35.	43536713	RANI BLUE METAL	CTO	17-02-2022	18-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
36.	43441747	SRI VIGNESWARA BLUE METAL	CTO	12-02-2022	18-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
37.	37415391	PROPOSED CONSTRUCTION OF MSB-IT/ITES BY DR.S.THAYALAN	CTE	25-02-2021	17-02-2022	Air & Water	revised	View Air Consent Order / View Water Consent Order
38.	30668887	MTL INSTRUMENTS PVT LTD	CTO	14-01-2020	16-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
39.	42604071	MTL INSTRUMENTS PRIVATE LIMITED	CTO	27-01-2022	16-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
40.	43341822	APOLLO METERS PRIVATE LIMITED	CTO	10-02-2022	16-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
41.	43036262	K F HOSPITAL	CTO	24-01-2022	15-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
42.	43047725	BARRLA SYSTEMS PRIVATE LIMITED FORMERLY T&B SYSTEMS PVT LTD	CTO	11-02-2022	14-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
43.	42330082	GALIPOGLU HIDROMAS INDIA MFG PVT LTD	CTO	03-02-2022	14-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
44.	15044060	UGSS TO TIRUPORUR TOWN PANCHAYAT IN KANCHIPURAM DISTRICT	CTE	09-06-2020	14-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
45.	42613674	MURUGAN ENTERPRISES	CTO	27-01-2022	11-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
46.	43306744	VANAVIL MEDICAL CENTRE	CTO	05-02-2022	11-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
47.	43147147	GREATOO (INDIA) PRIVATE LIMITED	CTO	01-02-2022	11-02-2022	Air & Water	reNew	View Air Consent Order / View Water

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48.	38114108	KOSH INNOVATIONS	CTO	29-03-2021	11-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
49.	43177264	M/S.SUGUNA ELECTROPLATERS	CTO	01-02-2022	11-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
50.	36598180	INDIA PISTONS LTD,RING BLANK UNIT (RBU)	CTE	27-03-2021	11-02-2022	Air & Water	expansion	View Air Consent Order / View Water Consent Order
51.	42983281	BRAKES INDIA PRIVATE LIMITED	CTO	21-01-2022	11-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
52.	42847842	THIRUMALAI PETRO CHEM	CTE	28-01-2022	09-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
53.	42611127	SIERRA TRADING PRIVATE LIMITED	CTO	21-01-2022	09-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
54.	42837117	NATAA SAND PRIVATE LIMITED	CTO	20-01-2022	09-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
55.	42098173	SIMHA BIOTECH PRIVATE LIMITED	CTO	24-11-2021	09-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
56.	43245007	AUM DACRO COATINGS LLP	CTO	02-02-2022	09-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
57.	42803483	INDOLINGAL GARMENZ	CTE	14-01-2022	09-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
58.	42971786	MAADAN TRADERS UNIT II	CTO	19-01-2022	09-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
59.	42121833	DEV AUTO MOBILES	CTE	04-12-2021	09-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
60.	42509267	METROPOLITAN TRANSPORT CORPORATION CHENNAI LIMITED-KANNAGI NAGAR DEPOT	CTO	30-12-2021	08-02-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order

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61.	42803339	REDSHIFT INDUSTRIES	CTE	07-01-2022	08-02-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
62.	42653065	POCL ENTERPRISES LIMITED	CTO	27-01-2022	07-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
63.	43094328	POCL ENTERPRISES LIMITED	CTO	27-01-2022	07-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
64.	42846670	AAM INDIA MANUFACTURING CORPORATION PRIVATE LIMITED	CTO	31-01-2022	04-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
65.	42724419	VIJAY NIRMAN COMPANY PRIVATE LIMITED	CTO	06-01-2022	04-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
66.	43004668	TAFE ACCESS LIMITED, HYDRAULIC CYLINDER DIVISION	CTO	31-01-2022	03-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
67.	37826624	DUET INDIA HOTELS (CHENNAI OMR) PVT LTD	CTO	31-03-2021	02-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
68.	11677613	M/S URBANEDGE HOTELS PVT LTD	CTO	29-12-2017	02-02-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
69.	15639457	HCL TECHNOLOGIES LIMITED`	CTO	04-09-2018	29-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
70.	42134447	ARMSTRONG INTERNATIONAL PVT LTD	CTO	31-12-2021	28-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
71.	41830994	YAMAHA MUSIC INDIA PRIVATE LIMITED	CTO	08-12-2021	28-01-2022	Air & Water	expansion	View Air Consent Order / View Water Consent Order
72.	39280943	S.L. LEATHERS PRIVATE LIMITED	CTO	03-01-2022	28-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
73.	35406821	TAMBARAM RAILWAY STATION	CTO	16-11-2020	28-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent

								Order
74.	31628795	CAPLIN POINT LABORATORIES LIMITED	CTO	12-08-2021	28-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
75.	41996311	DATA PATTERNS (INDIA) LIMITED	CTO	29-11-2021	28-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
76.	42329182	GERMAN POLYMERS AND COATINGS PVT LTD	CTO	08-12-2021	28-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
77.	41860265	LINDSTROM SERVICES INDIA PRIVATE LIMITED	CTE	26-11-2021	28-01-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
78.	41922423	ALINA PVT LTD	CTO	11-11-2021	28-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
79.	42389142	VENYA INTERNATIONAL	CTE	13-12-2021	28-01-2022	Air & Water	new	View Air Consent Order / View Water Consent Order
80.	38158250	VIT UNIVERSITY, CHENNAI CAMPUS	CTO	29-03-2021	26-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
81.	42874542	ROYAL WELDING WIRES PVT LTD	CTO	11-01-2022	25-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order
82.	42280340	DIVYASREE INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	CTO	15-12-2021	22-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
83.	42248189	SELVAM COLOUR COATS	CTO	10-01-2022	21-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
84.	37579545	TECCI PARK OWNERS ASSOCIATION	CTO	24-03-2021	21-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
85.	42940189	NATUR TEC INDIA PVT LTD	CTO	18-01-2022	20-01-2022	Air & Water	reNew	View Air Consent Order / View Water Consent Order
86.	42866936	THE INDIA CEMENTS LTD	CTO	10-01-2022	19-01-2022	Air & Water	direct	View Air Consent Order / View Water Consent Order

87.	40178576	A M HOSPITAL	CTO	16-12-2021	19-01-2022	Air & Water	direct	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
88.	42671367	A4 HOSPITAL	CTO	05-01-2022	19-01-2022	Air & Water	direct	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
89.	42234304	DEEYAR INDUSTRIES	CTO	02-12-2021	19-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
90.	42273241	CHRISTUDAS ORTHOPAEDIC SPECIALITY HOSPITAL	CTO	09-12-2021	19-01-2022	Air & Water	expansion	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
91.	41213002	SUPREME PLASTO CONTAINERS	CTO	25-11-2021	19-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
92.	42903248	EMERALD HAVEN DEVELOPMENT LIMITED	CTO	12-01-2022	19-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
93.	42862155	GREEN ACRES PHASE-II APARTMENT OWNERS ASSOCIATION	CTO	12-01-2022	19-01-2022	Air & Water	direct	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
94.	42707923	SRILAKSHMI AUTO ENTERPRISES INDIA PRIVATE LIMITED	CTO	04-01-2022	13-01-2022	Air & Water	direct	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
95.	42861112	MARUTHAM BIO INDUSTRIES	CTO	11-01-2022	13-01-2022	Air & Water	afterCTE	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
96.	42767545	R. STAHL PRIVATE LIMITED	CTO	11-01-2022	13-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
97.	40788366	SMS BLUE METALS	CTO	18-12-2021	12-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
98.	42402347	MULTIVISTA GLOBAL LIMITED	CTO	14-12-2021	10-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>
99.	42603488	NEW BHARATH ELECTRICALS AND ENTERPRISES (HOTMIX PLANT)	CTO	25-12-2021	08-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order /</a> <a href="#">View Water Consent Order</a>

100.	42598383	NEW BHARATH ELECTRICALS AND ENTERPRISES RMC UNIT	CTO	25-12-2021	08-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
101.	30862356	GREATA ENTERPRISES AND DEVELOPERS PVT LTD	CTO	13-09-2021	08-01-2022	Air & Water	afterCTE	<a href="#">View Air Consent Order / View Water Consent Order</a>
102.	41905428	NUTECH REALTY PROJECTS PRIVATE LIMITED	CTE	15-11-2021	08-01-2022	Air & Water	new	<a href="#">View Air Consent Order / View Water Consent Order</a>
103.	40370567	JAGDHATRI PAPERS PVT LTD PM II	CTO	28-08-2021	08-01-2022	Air & Water	afterCTE	<a href="#">View Air Consent Order / View Water Consent Order</a>
104.	42732322	JAI BALAJI FABRICATORS	CTO	03-01-2022	07-01-2022	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
105.	28952222	BALAJI BLUE METALS - M SAND UNIT	CTE	10-10-2019	07-01-2022	Air & Water	new	<a href="#">View Air Consent Order / View Water Consent Order</a>
106.	42590937	PALLAVA MINES	CTE	24-12-2021	07-01-2022	Air & Water	new	<a href="#">View Air Consent Order / View Water Consent Order</a>
107.	30688460	CASA GRANDE CIVIL ENGINEERING PVT LTD & GALLANTE PROMOTERS LLP	CTO	29-10-2020	06-01-2022	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
108.	42625066	MPK ENTERPRISES	CTO	28-12-2021	05-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
109.	42045996	A V THOMAS LEATHERS&ALLIED PRODUCTS (P) LTD	CTO	27-12-2021	04-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
110.	42125645	SRINIVASA FASHIONS PVT LTD	CTO	26-11-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
111.	39276450	J.S.LEDERS	CTO	17-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
112.	42547250	SRI SABARI LEATHERS	CTO	23-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>

113.	41846089	DEEPAM HOSPITAL AND WELLNESS ENTERPRISES	CTO	11-11-2021	03-01-2022	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
114.	39277017	NAYAGAM TANNERS	CTO	21-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
115.	39280405	SRI AMMAN LEATHERS	CTO	24-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
116.	42599566	RVJ LEATHER PRODUCTS	CTO	24-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
117.	39280852	FACOM	CTO	16-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
118.	42463367	VIRAJ ENTERPRISES	CTO	16-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
119.	39279022	DHARANI ENTERPRISES	CTO	08-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
120.	42325581	K.M. ADAM TANNERY	CTO	08-12-2021	03-01-2022	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
121.	42482891	M/S. SPIRAX – SARCO INDIA PRIVATE LIMITED	CTO	18-12-2021	29-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
122.	42436176	RK AND SONS READY MIX CONCRETE PLANT	CTO	15-12-2021	29-12-2021	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
123.	41645288	THE TAMIL NADU CO OP MILK PRODUCERS FEDERATION LTD AAVIN III DAIRY	CTO	23-10-2021	29-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
124.	39234985	MK AROMATICS LIMITED	CTO	11-05-2021	28-12-2021	Air & Water	afterCTE	<a href="#">View Air Consent Order / View Water Consent Order</a>
125.	42070205	EA FACILITIES SERVICES PRIVATE LIMITED	CTO	06-12-2021	28-12-2021	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>

126.	42269160	JASMINE TRADERS	CTO	07-12-2021	27-12-2021	Air & Water	expansion	<a href="#">View Air Consent Order / View Water Consent Order</a>
127.	42064597	B BRAUN MEDICAL INDIA PVT LTD	CTE	01-12-2021	24-12-2021	Air & Water	expansion	<a href="#">View Air Consent Order / View Water Consent Order</a>
128.	42378742	MAADAN TRADERS	CTO	13-12-2021	23-12-2021	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
129.	37975905	COMSTAR AUTOMOTIVE TECHNOLOGIES PVT LTD	CTE	21-06-2021	21-12-2021	Air & Water	expansion	<a href="#">View Air Consent Order / View Water Consent Order</a>
130.	41039916	HEAT AND CONTROL (SOUTH ASIA) PRIVATE LIMITED	CTE	19-09-2021	21-12-2021	Air & Water	expansion	<a href="#">View Air Consent Order / View Water Consent Order</a>
131.	41866874	RANE (MADRAS) LIMITED	CTO	29-11-2021	21-12-2021	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
132.	39922233	SARAVANA MATRIX TOWER LLP	CTO	23-11-2021	21-12-2021	Air & Water	direct	<a href="#">View Air Consent Order / View Water Consent Order</a>
133.	42369762	MARAIMALAI NAGAR MUNICIPALITY MODERN SLAUGHTER HOUSE	CTO	16-12-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
134.	39279188	A S TANNERS	CTO	16-12-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
135.	39280816	ASIA TAN	CTO	16-12-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
136.	39279449	TRINITY LEDERWAREN	CTO	29-11-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
137.	42293398	LEATHER TRADE CENTRE	CTO	06-12-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
138.	31119711	SARADA GARMENTS	CTO	03-12-2021	21-12-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>







178.	30893069	CASAGRAND BUILDER PRIVATE LIMITED	CTE	28-05-2020	23-11-2021	Air & Water	new	Order / View Water Consent Order
179.	33121469	VIRGO REALTERS PRIVATE LIMITED	CTE	10-07-2020	23-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
180.	39267817	LANCOR HOLDINGS LIMITED	CTE	31-05-2021	23-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
181.	16893272	ANAND ESTATES	CTO	24-09-2020	23-11-2021	Air & Water	direct	View Air Consent Order / View Water Consent Order
182.	38983955	MAHINDRA INTEGRATED TOWNSHIP LIMITED	CTE	07-05-2021	23-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
183.	41439670	CASA GRANDE GRACE PRIVATE LIMITED	CTE	26-10-2021	22-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
184.	41102755	VISTEON ELECTRONICS INDIA PRIVATE LIMITED	CTE	28-10-2021	20-11-2021	Air & Water	expansion	View Air Consent Order / View Water Consent Order
185.	41339598	NILA PAPER MILL	CTE	06-10-2021	20-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
186.	37843514	STERIA (INDIA) LTD	CTO	12-05-2021	20-11-2021	Air & Water	direct	View Air Consent Order / View Water Consent Order
187.	40158105	CHENNAI METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD - 400MLD DESALINATION PLANT	CTE	04-10-2021	20-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
188.	39843465	SOBHA LIMITED SOBHA MERITTA	CTO	17-09-2021	20-11-2021	Air & Water	direct	View Air Consent Order / View Water Consent Order
189.	12423477	ECO ADVANCED POLYTECH INDIA PVT LTD	CTO	09-03-2018	20-11-2021	Air & Water	reNew	View Air Consent Order / View Water Consent Order
190.	30548417	10MLD WTP PERUNGUDI	CTE	03-02-2020	20-11-2021	Air & Water	new	View Air Consent Order / View Water Consent Order
								View Air Consent Order /



204.	41622587	RAASI BLUE METAL UNIT II	CTO	21-10-2021	09-11-2021	Air & Water	direct	<a href="#">Order / View Water Consent Order</a>
205.	34898308	A.R.RESORTS INDIA P.LTD	CTO	17-11-2020	04-11-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
206.	12096750	PS SRIJAN DEVELOPERS LLP	CTO	31-01-2018	03-11-2021	Air & Water	afterCTE	<a href="#">View Air Consent Order / View Water Consent Order</a>
207.	34836393	BBL DAIDO PRIVATE LIMITED	CTO	29-10-2020	03-11-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
208.	37561306	ORCHID PHARMA LIMITED (POWER PLANT)	CTO	19-03-2021	02-11-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
209.	37660242	ORCHID PHARMA LIMITED (BOILER HOUSE)	CTO	22-03-2021	02-11-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
210.	37498986	ORCHID PHARMA LIMITED	CTO	19-03-2021	02-11-2021	Air & Water	reNew	<a href="#">View Air Consent Order / View Water Consent Order</a>
211.	41460609	GOODWIN REFRACTORY SERVICES INDIA PVT LTD	CTE	08-10-2021	02-11-2021	Air & Water	new	<a href="#">View Air Consent Order / View Water Consent Order</a>







